

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-35(ND)/17

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2018.**

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:


Mr. Dhruvajit Saikia, Advocate for the Petitioner

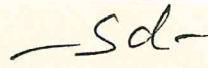
Ms. Vishnu Sankar, Advocate for the Respondent.

ORDER

Present CA 669/18 is filed as a fourth progress report of the Liquidator under Regulation 15 of the Regulations. The same is taken on record with all just exceptions. The main application is fixed for further consideration on 2nd November, 2018. Let this report be kept on file.

CA 669/18 is disposed off in terms of the order.


**(Deepa Krishan)
Member (T)**


**(Dr. Deepti Mukesh)
Member (J)**